

From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

All District Judges,
Principal Judge / Judge, Family Courts,
Uttarakhand.

C.L. No. /UHC/Admin.B/Car Stickers/2023 Dated- 04 April, 2024

Subject:- Amendment in CL No. 24/UHC/Admin.B/Car-Stickers/2023 dated 21 Dec., 2023.

Sir,

In continuation of CL No. 24/UHC/Admin.B/Car-Stickers/2023 dated 21 Dec., 2023, I am directed to inform you that Hon'ble Court has been pleased to waive off the fees of ₹ 100/- (Rupees One Hundred Only) to be deposited through Treasury Challan, towards issuance of Car Parking Stickers to in-service Judicial Officers.

2. The Para No. 7 of the above Circular Letter stands amended accordingly.

3. You are, therefore, informed accordingly.

Yours sincerely,

Sd/-
(Ashish Naithani)
Registrar General

Copy for information and necessary action to :-

No.

Dated-04.04.2024

- (i) P.P.S. to Hon'ble the Chief Justice for placing it before Her Lordship's Kind perusal.
- (ii) P.S./P.A.s to Hon'ble Judges for placing it before His Lordship's Kind perusal.
- (iii) All the Registrars of the Hon'ble Court.
- (iv) All the Deputy Registrar/Assistant Registrars/Section Officers of the Hon'ble Court.

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- (v) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (vi) Principal Secretary, Law-cum-LR, Dehradun.
- (vii) Chairman, Commercial Tax Tribunal, Dehradun.
- (viii) Chairman, State Transport Appellate Tribunal, Dehradun.
- (ix) Registrar, State Consumer Redressal Commission, Dehradun.
- (x) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- (xi) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (xii) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (xiii) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (xiv) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xv) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xvi) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xvii) Deputy Registrar (IT) of the Hon'ble Court with a request to upload the same in the website of the High Court of Uttarakhand.
- (xviii) Guard File.

Sd/-
Registrar General